LOK SABHA UNSTARRED QUESTION NO. 3989 TO BE ANSWERED ON THURSDAY, 13.08.2015

Solar Power Lamp Scheme

PROF. RAVINDRA VISHWANATH GAIKWAD:

WAD: MINISTER OF NEW AND RENEWABLE ENERGYSHRI PIYUSH GOYAL

Will the Minister of New and Renewable Energy be pleased to state:

GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 3989 TO BE ANSWERED ON 13.08.2015

SOLAR POWER LAMP SCHEME

3989. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government has taken cognizance of any alleged irregularities in implementation of solar power lamp scheme in Maharashtra including Aurangabad and if so, the details thereof;

(b) whether any inquiry has been conducted in this regard;

(c) if so, the details of the officers found guilty along with the action taken against them; and

(d) the measures taken by the Government to check such irregularities in future?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): No, Madam. No such irregularities has been reported to the Maharashtra Energy Development Agency, the nodal agency for Maharashtra.

(b): Does not arise.

- (c): Does not arise.
- (d): Does not arise.
